

आयकर अपीलीय अधिकरण, चण्डीगढ़ न्यायपीठ “बी” चण्डीगढ़
IN THE INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH
BENCH “B” CHANDIGARH

श्री संजय गर्ग, न्यायिक सदस्य एवं श्रीमती अन्नपूर्णा गुप्ता, लेखा सदस्य
BEFORE: SH. SANJAY GARG, JUDICIAL MEMBER &
SMT. ANNAPURNA GUPTA, ACCOUNTANT MEMBER

आयकर अपील सं./ ITA No. 456/CHD/2017

निर्धारण वर्ष / Assessment Year : 2011-12

M/s NCG Enterprises Ltd., 85, Industrial Area-A, Ludhiana .	Versus	The JCIT, Range-7, Ludhiana.
स्थायी लेखा सं./PAN NO: AACCN6754H		
अपीलार्थी/Appellant		प्रत्यर्थी/Respondent

&

आयकर अपील सं./ ITA No. 547/CHD/2019

निर्धारण वर्ष / Assessment Year : 2011-12

M/s NCG Enterprises Ltd., 85, Industrial Area-A, Ludhiana .	Versus	The ITO, Ward 7 (5), Ludhiana.
स्थायी लेखा सं./PAN NO: AACCN6754H		
अपीलार्थी/Appellant		प्रत्यर्थी/Respondent

Hearing through Video Conferencing

निर्धारिती की ओर से/Assessee by : Shri Ashwani Kumar, CA
राजस्व की ओर से/ Revenue by : Dr. G.S. Phani Kishore, CIT

सुनवाई की तारीख/Date of Hearing : 29.07.2020

उदघोषणा की तारीख/Date of Pronouncement : 29.07.2020

आदेश/Order

PER ANNAPURNA GUPTA, ACCOUNTANT MEMBER:

The present appeals have been preferred by the assessee against the order dated 15.03.2017 and 22.02.2019 respectively of the Commissioner of Income Tax (Appeals)-3, Ludhiana.

2. At the outset, Ld. Counsel for the assessee has submitted that since the assessee has opted for 'Vivad Se Vishwas Scheme' and, therefore, he intends to withdraw the present appeals. A separate application dated 27.07.2020 for withdrawal of the appeals has been submitted by the ld. Counsel for the assessee. The ld. DR has no objection for the said withdrawal.

3. In view of the above, the appeals of the assesseees are hereby dismissed as 'Withdrawn'

Order pronounced on 29.07.2020.

Sd/-
(संजय गर्ग)
(SANJAY GARG)
न्यायिक सदस्य/ Judicial Member

Sd/-
(अन्नपूर्णा गुप्ता)
(ANNAPURNA GUPTA)
लेखा सदस्य/ Accountant Member

"Poonam"

आदेश की प्रतिलिपि अग्रेषित/ Copy of the order forwarded to :

1. अपीलार्थी/ The Appellant
2. प्रत्यर्थी/ The Respondent
3. आयकर आयुक्त/ CIT
4. आयकर आयुक्त (अपील)/ The CIT(A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय आधिकरण, चण्डीगढ़/ DR, ITAT, CHANDIGARH
6. गार्ड फाईल/ Guard File

आदेशानुसार/ By order,
सहायक पंजीकार/ Assistant Registrar